COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 155 of 2014

Dated: 24th August, 2017

In the matter of:

Southern Electricity Supply Co. of Odisha Ltd. … Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **16.10.2017.**

PPS/Court Master

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